

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 101
(IB)-1774(PB)/2018

IN THE MATTER OF:

Praneet Enviroquips Pvt. Ltd.

.... Applicant/petitioner

v.

Imperia Structures Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:

Mr. Nikhil Bansal, CAs

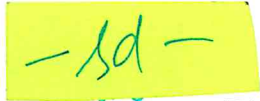
For the Respondent:

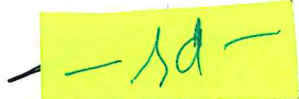
Mr. Amit Chadha Sr. Adv, Ms. Simranjeet Singh, Ms. Rhea Dube, Ms. Mizan Siddiqui, Ms. Srithi Govil, Mr. Ram Mohan, Mr. Sharan Mehta, Adv. for Corporate Debtor.

ORDER

Application for withdrawal memo filed.

Accordingly, the company petition is dismissed as withdrawn.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)